## CENTRAL ADM IN ISTRATIVE TRIBUNAL CALCUTTA BENCH

No. OA 353 of 97

Present: Hon'ble Mr. Justic e A.K. Chatterjee, Vice-Chairman

Hon ble Mr.M.S. Mukherjee, Administrative Member

HRISHIKESH CHOUDHURY

VS.

UNION OF INDIA & ORS.

For the applicant : Dr.D.C.Bhattacharjee, counsel

For the respondents: None

Heard on : 12.9.97

Order on: 12.9.97

ORDER

## A.K.Chatterjee, VC

Heard the counsel for the applicant. None appears for the respondents. The counsel for the applicant submits that the applicant does not wish to proceed with the case. In such circumstance the application is disposed of for non-prosecution.

ME MBER (A)